

Agencies) in hilly areas of Uttar Pradesh and state:

(a) whether the booking centres (Out Agencies) have since been opened;

(b) if not, the reasons therefor; and

(c) the steps being taken to expedite opening of such centres and the time schedule thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) No, Sir. Out Agencies for Rail-cum-Road reservations have not been opened so far at the said places due to lack of response shown by the public as well as concerned agencies of State Government of Uttar Pradesh.

(c) Provision of Rail-cum-road reservations facilities in hilly areas of U.P. will be considered as soon as suitable contractors are found to take up the contracts as per standard terms and conditions.

#### **Financial Assistance by REC to Uttar Pradesh State Electricity Board**

1776. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the total amount of subsidy/loan given by the Rural Electrification Corporation to the Uttar Pradesh State Electricity Board for the purpose of rural electrification in Uttar Pradesh; and

(b) the objectives achieved so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Rural Electrification Corporation has, upto 31st March, 1991, provided Rs. 539.51 lakhs as grant and Rs. 61341 lakhs as loan to UPSEB for the purpose of rural electrification in Uttar Pradesh.

(b) According to UPSEB, 42,840 villages in the State have been electri-

fied and 252840 pumpsets have been energised upto 31-3-91. Further, 2,17,046 single-point connections were also provided to the weaker sections utilising the grant amount.

#### **Smokeless Chulhas**

1777. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the targets and the actual achievement with regard to setting up of smokeless chulhas, State-wise;

(b) the details of the scheme and the implementing agencies, State-wise; and

(c) the overall progress of this scheme since its inception?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) State-wise targets and achievements for the installation of improved chulhas is given in the attached statement-I.

(b) Implementation of National Programme on Improved Chulhas is being carried out through various State Government Departments, Implementing Agencies, Autonomous Bodies and Voluntary Organisations. Actual installation is done through trained work force of Self Employed Workers engaged on contract basis by the Implementing Agencies, Financial support to users, Self Employed Workers, Implementing Agencies & Improved Chulha Technical Backup Units, is provided under the National Programme. Financial Support to the users in the form of subsidy is given in the attached statement-II. State-wise list of Implementing Agencies is given in the attached statement-III.

(c) Under the National Programme on Improved Chulha, little over one crore improved chulhas have been installed against a target of about 83 lakh since inception and upto 31st March, 1991.

## STATEMENT I

*Target & Achievement upto 31-3-91 in respect of National Programme on Improved Chulha*

<i>Sl. No.</i>	<i>State/UT</i>	<i>Target</i>	<i>Achievement</i>
1.	Andhra Pradesh . . . . .	6,19,000	7,62,598
2.	Arunachal Pradesh . . . . .	10,000	6,042
3.	Assam . . . . .	1,82,000	1,01,357
4.	Bihar . . . . .	4,75,500	5,09,886
5.	Gujarat . . . . .	4,26,000	5,34,200
6.	Goa . . . . .	46,100*	48,429
7.	Haryana . . . . .	4,22,500	5,69,135
8.	Himachal Pradesh . . . . .	3,14,000	3,60,885
9.	Jammu & Kashmir . . . . .	1,77,500	1,58,486
10.	Karnataka . . . . .	4,30,000	4,71,885
11.	Kerala . . . . .	2,25,000	2,20,333
12.	Madhya Pradesh . . . . .	5,80,000	8,45,023
13.	Maharashtra . . . . .	5,42,000	6,62,639
14.	Manipur . . . . .	26,900	21,576
15.	Meghalaya . . . . .	26,500	10,200
16.	Mizoram . . . . .	11,350	7,694
17.	Nagaland . . . . .	14,700	7,000
18.	Orissa . . . . .	2,99,000	3,39,528
19.	Punjab . . . . .	5,30,000	5,15,795
20.	Rajasthan . . . . .	6,68,500	10,80,764
21.	Sikkim . . . . .	24,200	18,597
22.	Tamil Nadu . . . . .	5,40,000	7,42,420
23.	Tripura . . . . .	17,300	5,971
24.	Uttar Pradesh . . . . .	9,27,000	12,09,179
25.	West Bengal . . . . .	3,05,500	3,17,179
26.	Andaman & Nicobar . . . . .	15,600	11,260
27.	Chandigarh . . . . .	9,450	8,498
28.	Dadra & Nagar Haveli . . . . .	6,500	4,981
29.	Daman & Diu . . . . .	450	30
30.	Delhi . . . . .	98,500	1,08,680
31.	Lakshadweep . . . . .	10,350	3,405
32.	Pondicherry . . . . .	14,900	14,242
33.	Others . . . . .	5,31,700	7,00,061
Total . . . . .		83,28,000	1,03,77,958

\*Includes Daman & Diu upto 1989.

*Note:* The improved chulha programme was launched as a demonstration project in December 1983, which was converted into a National Programme w.e.f. April, 1985. The statement above indicates figures of cumulative target & achievement since inception till 31-3-91.

**STATEMENT II***Financial Support to the Users in the Forum of Subsidy in Respect of National Programme on Improved Chulha*1. *Family Size*(A) *Fixed Chulhas*

Users pay Rs. 15 per chulha (Rs. 5 for material cost and Rs. 10 for Self Employed Workers), rest of cost is borne by the Central Government.

(B) *Portable Chulhas*

Subsidy to the extent of 50% of the cost of Portable Chulha is provided to the General Category beneficiaries and 75% to the SC/ST. However, in hilly areas, the subsidy is to the extent of 75% of cost of portable chulha for all categories of beneficiaries.

2. *Community/Commercial Chulhas*(A) *Fixed chulhas*

A subsidy of Rs. 50 per chulha is provided by the Government.

(B) *Portable chulha*

A subsidy of Rs. 100 per chulha is provided by the Government.

**STATEMENT III***List of Nodal Departments implementing Agencies in respect of National Programme on Improved Chulha*

1. Government of Assam  
Rural Development Deptt.  
Dispur, Guwahati-6.

2. Government of Andhra Pradesh  
Science, Technology &  
Environment Deptt., Sectt.,  
Hyderabad.

3. Government of Bihar,  
Energy Deptt., Sinchai  
Bhavan, Patna.

4. Panchayat & Rural Housing  
Deptt., Govt. of Gujarat  
Gandhinagar.

5. Government of Haryana,  
Development & Panchayat  
Deptt., New Secretariat,  
Chandigarh.

6. Rural Development Deptt.,  
Govt. of Himachal Pradesh  
Shimla.

7. Deptt. of Science Ecology  
& Environment Govt. of Jammu  
& Kashmir, Srinagar.

8. Rural Development & Panchayati  
Raj Deptt., M.S. Building,  
3rd Floor, 3rd Stage,  
Bangalore.

9. Science & Technology,  
Environment Committee &  
Ex-Officio Secretary to the Govt.  
of Science & Tech.,  
Environment Deptt.,  
Secretariat, Trivandrum.

10. Energy Department,  
Govt. of Madhya Pradesh,  
Bhopal.

11. Govt. of Maharashtra,  
Rural Development Deptt.,  
Mantralaya, Bombay.

12. Science & Technology,  
Govt. of Manipur,  
Imphal.

13. Planning Department,  
Shillong (Meghalaya).

14. Rural Development Deptt.,  
Govt. of Mizoram,  
Aizawal.

15. Govt. of Nagaland,  
Rural Development Deptt.,  
Kohima.

16. Science, Tech., & Environment,  
Deptt., Govt. of Orissa,  
Secretariat, Bhubaneswar.

17. U.T. of Pondicherry,  
Pondicherry.

18. Rural Development Deptt.,  
Govt. of Punjab,  
Chandigarh.

19. Govt. of Rajasthan,  
Jaipur.

20. Rural Dev., Deptt., (NRSE) Thashing Secretariat, Gangtok (Sikkim)
21. Govt. of Tamil Nadu, Deptt., of Rural Dev., Fort, St. George, Madras-8.
22. Deptt., of Science & Technology & Environment, Govt. of Tripura, Agartala.
23. Govt. of Uttar Pradesh, Rural Dev. Deptt., Vidhan Bhawan, Lucknow.
24. Govt. of West Bengal, Relief & Welfare Deptt., Writer's Building, Calcutta.
25. Andaman & Nicobar Administration, Port Blair.
26. Rural Works Deptt., Itanagar, Arunachal Pradesh.
27. U.T. of Chandigarh, Chandigarh.
28. Dadra Nagar Haveli, Silvassa.
29. Delhi Administration, 5/9, Under Hill Road, New Delhi-54.
30. Rural Development Deptt., Panjim, Goa.
31. U.T. of Lakshadweep, Kavaratti-55.
32. U.T. of Daman & Diu, Daman.
33. Gujarat Energy Dev. Agency, B.N. Chamber, 3rd Floor, R.C. Dutt Road, Baroda (Gujarat).
34. Maharashtra Energy Dev. Agency, 6th floor, New Kamani Chambers, Adi Marzban Street, Bombay-38.
35. Tamil Nadu Energy Dev. Agency, JHAVAR PLAZA, 1-A, Nungambakkam High Road, Madras-34.
36. Non-Conventional Energy, Development Agency of U.P., B-46, Mahanagar Extension, Lucknow-6.
37. Himurja (H.P. Energy Dev. Agency) Chandi Bhawan, Shimla-2.
38. H.P. Agro Industries Corp., Salig Ram Bhawan, Shimla-2.
39. Punjab Agro Industries, Corporation, 307-308/315-316, Sector 35-B, Chandigarh.
40. U.P. State Agro Industries, Corporation, 22, Vidhan Sabha Marg, Lucknow-1.
41. Khadi & Village Industries, Commission, 3, Irla Road, Vile Parle (West) Bombay-56.
42. National Dairy Development, Board, Anand, (Gujarat).
43. All India Women's Conference, 6, Bhagwan Dass Marg, New Delhi.
44. Gujarat Agro Industries, Corporation Ltd., Juhapura, Sarkhej Road, Ahmedabad-380055.

[*Translation*]

**Tourism Development in Champawat Area of Uttar Pradesh**

1778. SHRI JEEWAN SHARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have received any memorandum to declare Champawat in Pithoragarh district of Uttar Pradesh a Tourist City; and

(b) if so, the reaction of the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The Central Government has no scheme to declare any place as a Tourist City and therefore, the question of declaring Champawat as a Tourist City does not arise.